## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

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## ORDER

The following Sr. Personal Assistants and Personal Assistants posted in Central District, Tis Hazari Courts, Delhi are hereby nominated to attend Hindi Workshop on 04.09.2024 (Wednesday) at 02:30 pm to 04:30 pm in Room No. 135, First Floor, Tis Hazari Courts, Delhi :-

SI. No.	Name of Official	Designation	Emp. Code	Place of posting
1.	Sh. Praveen Kr. Jain	РА	3150	In the Mediation Centre, Tis Hazari Courts, Delhi.
2.	Sh. Jayesh Juneja	Sr. PA	52588928	In the court of Sh. Raj Kumar ASJ-05, Central, Tis Hazari Courts, Delhi.
3.	Sh. Rohit Mann	Sr. PA	18736944	In the court of Sh Rakesh Kumar – IV, ASJ-02, Central, Tis Hazar Courts, Delhi.
4.	Ms. Ruchika Syal	PA	35888708	In the court of Sh. Joginder Prakash Nahar, ASJ (FTC)-01, Central, Tis Hazari Courts, Delhi.
5.	Ms. Jyoti Bansal	PA	43337669	In the court of Sh. Anuj Agarwal, Ld ASJ (Special Fast Track Court)-02 Central, Tis Hazari Courts, Delhi.
6.	Ms. Savita Yadav	PA	27716680	In the court of Sh. Virender Kuma Kharta, Ld. ASJ (FTC)-02, Central, Ti Hazari Courts, Delhi.
7.	Ms. Priya Jarwal	PA	53547513	In the court of Sh. Rajesh Kumar, Lo ASJ (SC-POCSO), Central, Tis Hazar Courts, Delhi.
8.	Ms. Sarika Chopra	PA	41412331	In the court of Sh. Muneesh Garg ASJ-01 (POCSO & CPCR ACT Central, Tis Hazari Courts, Delhi.
9.	Ms. Chetna Sharma	PA	28586504	In the court of Ms. Priyanka Bhaga ASJ (SC-RC), Central, Tis Haza Courts, Delhi.
10.	Sh. Manoj Kumar	PA	3030	In the court of Ms. Deepika Singl ASJ (FTSC) (RC), Central, Tis Haza Courts, Delhi.
11.	Ms. Priti	PA	42348915	In the court of Sh. Manoj Kuma ASJ (FTSC) (POCSO)-02, Central, T Hazari Courts, Delhi.
12.	Ms. Jyoti	PA	61574000	In the court of Sh. Balwinder Sing ASJ (FTSC) (POCSO)-01, Central, T Hazari Courts, Delhi.
13.	Ms. Renu Sharma	PA	34810921	In the court of Ms. Ekta Gaut Mann, Spl. Judge (NDPS)-0 Central, Tis Hazari Courts, Delhi
14.	Ms. Amita Vishwakarma	PA	61227547	In the court of Sh. Abhishek Goy ASJ -01, Central, Tis Hazari Cour Delhi.
15.	Ms. Tanu Sehgal	Sr. PA	54195031	In the court of Vacant Court of A (Electricity)-01, Central, Tis Haza Courts, Delhi

Note: Non-compliance of this order shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

(SANJAY GARG-I) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

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## No. 45453 - 45498 /Admn-1/P & T/HQs/2024

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Dated, Delhi the \_\_\_\_\_

## Copy forwarded for information and necessary action to: -

- 1. The Chairman, Central Hindi Implementation Committee, District Courts, Delhi.
- 2. The Nodal Officer, Central Hindi Implementation Committee, District Courts, Delhi.
- The Officers concerned with the request to relieve the said Sr. PA/PA from court well before time so that the said official may attend the workshop.
- 4. The Personal Office of the undersigned.
- 5. The Administrative Officer (Judl.), Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- 6. The Officials concerned for necessary compliance.
- 7. The Branch In-Charge, Care Taking Branch, Central, THC, Delhi.
- 8. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- 9. The Dealing Official, Hindi Section, Central, Tis Hazari Courts, Delhi for information & further necessary action.
- 10. The Dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
- In The Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS)

DELHI